



**Melbourne:** Carlos Sainz Jr. is expected to return for Ferrari at this weekend's Australian Grand Prix after undergoing surgery for appendicitis. Sainz was ruled out after feeling unwell at the Saudi Arabian GP, prompting Ferrari to hand 18-year-old Oliver Bearman his Formula 1 debut hours before qualifying. "Carlos Sainz is expected to be back in the car," Ferrari said Wednesday. Sainz finished third behind Red Bull's Max Verstappen and Sergio Perez at the season-opening Bahrain GP.

## SPORTS CAFE

### Srikanth, Lakshya progress to 2nd round

**Basel:** Former champion Kidambi Srikanth and in-form Lakshya Sen produced impressive performances to progress to the men's singles second round of the Swiss Open super 300 badminton tournament here on Wednesday. Srikanth, the former world No. 1, who had claimed the title in 2015, outwitted world No. 24 Chinese Taipei's Wang Tzu Wei 21-17 21-18 in a 43-minute contest. It was his sixth win in seven meetings against his opponent. Later Sen, who had reached back-to-back semifinals at French Open and All England Championships in last two weeks, outlasted Malaysia's Leong Jun Hao 21-19 15-21 21-11 in 62 minutes to set up a clash with Chinese Taipei's Chia Hao Lee.

### Indian teen golfer Zara in shared lead

**Christchurch:** Indian teen star Zara Anand braved icy and frosty conditions on the opening morning of the 44th Queen Sirikit Cup golf tournament to card 1-over 73 and take a share of the lead here on Wednesday. The 15-year-old Zara, who was added to the team by the Indian Golf Union following the withdrawal of 2023 winner Avani Prashanth, shot at the Par-72 Clearwater Golf Club. She shared the lead with Chinese Taipei's Chun-Wei Wu, the reigning Women's Amateur Asia-Pacific champion, and Japan's Aina Fujimoto. A year ago, Avani stunned the field by becoming the first Indian to win individual honours at the Queen Sirikit Cup in Manila. This year, however, Avani is playing in the US at the same time as Queen Sirikit Cup.

### Indian men, women occupy second spot

**Lausanne:** Indian men's and women's teams are both placed second in the maiden Hockey 5s rankings issued recently by the world body (FIH). The Indian men's team occupies second spot jointly with Oman and Malaysia following a three-way tie with 1400 points each. Having won the Asian Championship, India had finished fifth at the World Cup at Muscat from January 28-31. Oman on the other hand had won bronze medal in front of their home crowd in their first-ever World Cup appearance. World Cup runners-up Malaysia improved massively since their fourth-place finish at the Asian Championships. The Netherlands (1750 points) lead the pack after winning the inaugural World Cup following their victory at the European Championships.

### IOC wants new boxing governing body

**Lausanne:** The IOC has reiterated its threat to leave boxing out of the 2028 Los Angeles Olympics if national federations continue to align themselves with the suspended International Boxing Association (IBA), casting fresh doubts on the crisis-hit sport's future at the quadrennial showpiece. The International Olympic Committee (IOC) had de-recognised the IBA in 2019 over long-standing financial, sports integrity, and governance issues. Boxing at the 2024 Paris Olympics is set to be overseen by the IOC. It will be the second successive time, after the Tokyo Olympics, that the IBA will have no involvement in bouts at the mega-event. Speaking at a press conference here on Tuesday following the IOC Executive Board meeting, IOC Sports Director Kit McConnell said boxing is still "on hold" for the 2028 Olympics.

### IGU receives Rs 2 crore funding

**New Delhi:** The Indian Golf Union (IGU), the sports national governing body, has received funding of Rs 2 crore which it will utilise in improving grassroots programme, strengthening the National Golf Academy of India (NGAI), growth of the sport in Northeast India, amongst others. IGU signed the deal with Bharat Golf Private Limited, helmed by professional golfer Manav Jaini, in their quest to produce champions of the future and attract more youngsters to the sport. The IGU had lost sponsors like Rolex and YES Bank in the last 3-4 years due to numerous litigations in High Courts.

# 'BLUE TIGERS' RENEW QUEST

## India eye three points in FIFA World Cup Qualifier against weakened Afghanistan

PTI / Abha (Saudi Arabia)

Boostered by the return of Jeakson Singh and Anwar Ali, the Indian football team will renew its quest for a maiden entry into the third round of FIFA World Cup Qualifiers when it faces a weakened Afghanistan here on Thursday.

With mid-field general Jeakson and centre-back Anwar back in the line-up after long injury layoffs, because of which India suffered in recent past, the Blue Tigers will fancy their chances against the lower-ranked opponents in the second-round preliminary joint qualification match.

With three points and one win from two matches, India currently occupy the second place in the Group A pecking order.

Reigning Asian champions Qatar lead the standings with six points from two wins, while Kuwait are second with one win. Having lost both their games so far,



Afghanistan are placed last.

India's away win against Kuwait has put Igor Stimac's team in a strong position to progress further in the qualification cycle, something the 117-ranked side has never achieved.

Victories in their upcoming outings (away and home) against the 158-ranked

Afghanistan will help India acquire nine points and with Qatar expected to win their next two matches against Kuwait, the Blue Tigers have a real chance of jumping to second place in the standings.

India defeated Kuwait (1-0) in Kuwait City in their opening match of the qualifiers, before losing to Qatar (0-3) in

Bhubaneswar. Since their first-ever meeting way back in 1949, India and Afghanistan have met regularly and the regional rivalry has not run its course even after the latter left SAFF in 2016.

The face-off continued in the World Cup Qualifiers, Asian Cup Qualifiers and other continental and invitation-

## Lyon, Chelsea win first-leg matches

AP / London

Lyon and Chelsea underlined their status as two of the favorites for the Women's Champions League title by earning first-leg wins on the road in the quarterfinals.

Lyon, the record eight-time champion, came from behind to beat Benfica 2-1, while Chelsea ultimately eased to a 3-0 victory at Ajax to close in on a second straight appearance in the last four of Europe's top competition.

The second legs are on March 27.

Lyon still hasn't lost in either the French league or the Champions League this season, but it needed a second-half comeback to maintain that record. France forward Delphine Cascarino equalized in the 63rd and Germany midfielder Sara Dabritz headed home a cross from United States captain Lindsey Horan for the winner in the 79th in Lisbon.

Benfica was making its debut in the quarterfinals, and Andrea Faria gave the hosts the lead.

Both India and Afghanistan have improved in the last decade or so. Having players who play outside has really helped them - Sunil Chhetri, Indian striker

India have points of their two outings

Qatar leads the pool with six points

al tournaments, with India having their nose ahead on most occasions.

Nevertheless, the Afghans have always been a difficult opposition to overcome, fighting till the final whistle.

Nobody in this Indian squad can tell about Afghanistan better than the evergreen Sunil Chhetri, who is going strong at 39 and will be spearheading the visiting attack alongside Manvir Singh, who found the net in the team's win against Kuwait.

# VISHVESHVAR SINGH HELPS AUTOMOTIVE CC TRIUMPH

FPJ NEWS SERVICE / Mumbai

Automotive Cricket Club emerged champions as they managed to pull off a 28-run victory against Greater Mumbai Police in the Elite Division final of the 13th Insurance Shield T20 Inter-Office Cricket Tournament 2024, organised by Oriental Insurance Company under the aegis of MCA (Mumbai Cricket Association) and played at Cross Maidan on Tuesday evening.

Deciding to bat first, Automotive CC batters struggled to stay long in the middle and could only post a modest total of 123 for the loss of five wickets from their quota of 20 overs. Opening batsman Jiniv



top-scored with a 39-ball 43 runs, lower order batters Jagdish Jadav and Darsh Murkute contributed 26 and

19 runs respectively, which helped lift the innings. Vishveshwar Singh's 5/20 did the job for Automotive

CC's victory.

**Brief scores - Elite Div (Final):** Automotive CC 123 for 5, 20 overs (Jiniv Joshi 43, Jagdish Jadhav 26\*, Darsh Murkute 19; Hashim Sayed 2/19) beat Greater Mumbai Police 5C 95 all out, 19 overs (Sachin Rao 30, Chintamani Kamble 27; Vishveshwar Singh 5/20, Jagdish Jadhav 2/13, Jayshal Wadival 2/17). Individual awards - Player of the final: Vishveshwar Singh (Automotive CC). Best fielder: Raunaq Sharma (Automotive CC). Best bowler: Vishveshwar Singh (Automotive CC). Best batsman: Sachin Rao (Gr. Mumbai Police). Player of the series: Swapnil Kulaye (Gr. Mumbai Police).

# Shroff hat-trick spurs Bombay Gym

FPJ NEWS SERVICE / Mumbai

The impressive performance of ace sharpshooter Pallon Shroff who hit the target thrice was the highlight of Bombay Gymkhana Colts' 3-0 win against Jupiter FC in a First Division match of the Mumbai District Football Association (MFA) League 2023-2024 and played at the Neville D'Souza ground, Bandra on Wednesday.

The dashing striker Shroff struck three quick goals inside the opening 10 minutes to complete his hat-trick and knock the fight out of their opponents. Earlier, Western Sports Foundation, powered by the brilliance of their

dashing and prolific scorer Yash Sanap who scored twice in each half went on to blank Fort United FC by a thumping 4-0 margin in a Third Division encounter played at the Bombay YMCA. **RESULTS - Third Div:** Chembur FC 0 drew with SGS Sport Club 0. Hunkar FC 6 (Khusal Tandel 2, Ayappa Dange 2, Raju Chauhan, Vikram Vedivela) beat Dadar XI 1 (Aditya Jadhav). Western Sports Foundation 4 (Yash Sanap 4) beat Fort United FC 0. SFA Foundation 1 (Dinesh Pawar) beat Vignesh Naicker FC 0. 2nd Div: Jolly Boys FC 1 (Shafhan Solkar) drew with D'Souza FA 1 (Saddam Hussain). First Div: Bombay Gymkhana Colts 3 (Pallon Shroff 3) beat Jupiter FC 0.

**SBI State Bank of India** Stressed Assets Recovery Branch (05168) 6th Floor, "The International", 16, Maharsi Karve Road, Churchgate, Mumbai - 400 020. Phone: 022 - 22053163/64/65. Email - sbi.05168@sbi.co.in

**PUBLICATION OF NOTICE REGARDING SYMBOLIC POSSESSION OF PROPERTY U/S 13(4) OF SARFAESI ACT 2002**

Notice is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with rule 3 & 9 of the Security Interest (Enforcement) Rules, 2002, a demand notice was issued on the dates mentioned against each account and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice.

The Borrower having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken Symbolic Possession of the property described herebelow in exercise of power conferred on him/her under section 13(4) of the said Act read with Rule 8 & 9 of the said Act on the dates mentioned against each account.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the STATE BANK OF INDIA for an amount and interest thereon.

The Borrower's/ Guarantor's attention is invited to provisions of Sub-section(8) of Section 13 of the Act, in respect of time available to redeem the secured assets.

Name of Borrower & Addresses	Name of Owner of Property	Description of the mortgaged Properties	Date of Demand Notice	Date of Symbolic Possession	Amount Outstanding
<b>Borrower -Shri Kishan Diya</b> Addresses :1.Room No. 306, Sadguru Niwas CHSL, Valai Pada Road, Santosh Bhuvan, Nallasopara (E), Pin- 401209. 2.C/o Krishna Farsan and Namkeen Shop, Shop No. 1/2, Ground Floor, Swati Niwas, Santosh Bhuvan, Naka Pelhar Road, Nallasopara (E), Pin-401209. 3.Flat No.302, 3rd Floor, Wing No B, Chandika Devi Apartment, Near Girija Mhatre English High School & Junior College, Juchandra Road, Chandrapada, Naigaon(E), Pin Code- 401208.	<b>Shri Kishan Diya</b>	Flat No. 302, 3rd Floor, B-Wing, Building known as Chandika Devi Apartment, measuring area 420 sq ft carpet area, Survey No. 44, Hissa No. 1/B, Village Chandrapada, Naigaon East, Taluka Vasai & District Palghar - 401208.	07.11.2023	19.03.2024	Rs.27,90,265/- (Rupees Twenty Seven Lakhs Ninety Thousand Two Hundred Sixty Five Only) as on 06.11.2023 plus further interest, costs, etc thereon.

Date: 21.03.2024  
Place: Mumbai

Authorised Officer,  
State Bank of India

**JANA SMALL FINANCE BANK** (A scheduled commercial bank)

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1,11/2 & 12/2B, Off Domlur, Koramangala Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071.

Regional Branch Office:- Jana Small Finance Bank Ltd. Modi Plaza, Office No.704/705, Mukund Nagar, Swargate, Opp. Laxminarayan Cinema Hall, Pune-411037.

**DEMAND NOTICE UNDER SECTION 13(2) OF SARFAESI ACT, 2002.**

Whereas you the below mentioned Borrower's, Co-Borrowers, Guarantors and Mortgagors have availed loans from Jana Small Finance Bank Limited, by mortgaging your immovable properties. Consequent to default committed by you all, your loan account has been classified as Non-performing Asset, whereas Jana Small Finance Bank Limited being a secured creditor under the Act, and in exercise of the powers conferred under section 13(2) of the said Act read with rule 2 of Security Interest (Enforcement) Rules 2002, issued Demand notice calling upon the Borrower's/Co-Borrower's/Guarantor's/Mortgagors as mentioned in column No.2 to repay the amount mentioned in the notices with future interest thereon within 60 days from the date of notice, but the notices could not be served on some of them for various reasons.

Sr. No.	Name of Borrower/ Co-Borrower/ Guarantor/ Mortgagor	Loan Account No. & Loan Amount	Details of the Security to be enforced	Date of NPA & Demand Notice date	Amount due in Rs./as on
1	1. Rakesh Devidas Kokkul 2. Devidas Raynarasu Kokkul 3. Shantabai Devidas Kokkul	Loan Account No. 30709420002242 Loan Amount: Rs.14,42,413/- Top Up Loan Account No.30709430000532 for Amount of Rs.4,09,034/- Top Up Loan Account No. 30709410000476 for Amount of Rs.3,37,000/-	<b>MORTGAGED IMMOVABLE PROPERTY Schedule Property</b> All that piece and parcel of the immovable property being land measuring 86.00 Sq. Mtr. being and situate at, Survey No. 12/29/B/69, Plot No 28 To 32/9, Row House Block No.9A, Majje Bhishtabag, Tal : Nagar, Dist: Ahmednagar-414003. On or towards: Towards East by: Block No. 8, Towards West by: Remaining Plot No 28 To 32/9 (Property of Nalla), Towards South by: Plot No.36, Towards North by: 6 Mtr. Width Road.	Date of NPA: 02-03-2024 Demand Notice Date: 19-03-2024	Rs.21,61,522/- (Rupees Twenty One Lakhs Sixty One Thousand Five Hundred Twenty Two Only) as of 17.03.2024
2	1. Geeta Anil Kanojiya 2. Anil Pyarelal Kanojiya	Loan Account No. 45689420002114 Loan Amount: Rs.22,09,062/- Top Up Loan Account No.45689430000762 for Amount of Rs.10,31,904/- Top Up Loan Account No. 45689410000272 for Amount of Rs.5,00,000/-	<b>MORTGAGED IMMOVABLE PROPERTY Schedule Property</b> All that piece and parcel of the immovable property being land measuring Carpet area 864.11 Sq. Ft. i.e. 80.68 Sq. Mtr. being and situate at, Survey No 399+400+401+402, Plot No 18 & 19, Row House No 3, Mansi Apartment, Majje Eklahare, Tal & Dist: Nashik-422101. On or Towards: Towards East by: Mansi Row House No.2, Towards South by: Mansi Row House No.1 & 4, Towards North by: 6 Mtr Width Road.	Date of NPA: 02-03-2024 Demand Notice Date: 19-03-2024	Rs.38,39,340/- (Rupees Thirty Eight Lakhs Thirty Nine Thousand Three Hundred Forty Only) as of 17.03.2024
3	1. Anandrao Taterao Deshmukh 2. Nandabai Anandrao Deshmukh	Loan Account No. 45789430002439 Loan Amount: Rs.11,80,847/- Top Up Loan Account No.45789430002554 for Amount of Rs.7,16,523/-	<b>MORTGAGED IMMOVABLE PROPERTY Schedule Property</b> All that piece and parcel of the immovable property being land measuring Carpet area 1600 Sq.Ft. i.e. 148.69 Sq.Mtr. being and situate at, Grampanchayat Malmatta No.1403, Plot No.28, Nr. Vitthal Rukhmini Nagar, Majje Barad, Tal: Mukhdhed, Dist: Nanded-431745. On Or Towards: Towards East by: Plot No.37, Towards West by: Plot No.27, Towards South by: Khari, Towards North by: Grampanchayat Road.	Date of NPA: 02-03-2024 Demand Notice Date: 19-03-2024	RS.14,26,296.40 (Rupees Fourteen Lakhs Twenty Six Thousand Ninety Six and Forty paise Only) as of 17.03.2024

Notice is therefore given to the Borrower/Co-Borrower/Guarantor & Mortgagor as mentioned in Column No.2, calling upon them to make payment of the aggregate amount as shown in column No.6, against all the respective Borrower/Co-Borrower within 60 days of Publication of this notice as the said amount is found payable in relation to the respective loan account as on the date shown in Column No.6. It is made clear that if the aggregate amount together with future interest and other amounts which may become payable till the date of payment, is not paid, Jana Small Finance Bank Limited shall be constrained to take appropriate action for enforcement of security interest upon properties as described in Column No.4. Please note that this publication is made without prejudice to such rights and remedies as are available to Jana Small Finance Bank Limited against the Borrower's/Co-Borrower's/Guarantor's/Mortgagors of the said financials under the law, you are further requested to note that as per section 13(13) of the said act, you are restrained/prohibited from disposing of or dealing with the above security or transferring by way of sale, lease or otherwise of the secured asset without prior consent of Secured Creditor.

Date: 21-03-2024, Place: Nanded/Ahmednagar/Nashik/Maharashtra Sd/- Authorised Officer, Jana Small Finance Bank Limited

**PUBLIC NOTICE**

NOTICE IS HEREBY GIVEN TO THE PUBLIC AT LARGE THAT I am investigating title to the immovable property being Plot No. 24 in area measuring about 468.8 Sq. Meters or thereabouts forming part of Abhinav Nagar Layout situate on Property bearing CTS No. 1998/105 of Village Dahisar, Taluka Borivali belonging to Abhinav Nagar Co-operative Housing Society Ltd. and having its address at Abhinav Nagar, Borivali (East), Mumbai - 400 066 along-with a Structure comprising of Ground and First Upper Floor measuring 151.071 Sq. Mtrs. or thereabouts ("SAID PLOT") and the Five (5) Fully Paid-Up Shares having a value of Rs. 50/- each bearing distinctive Nos. 291 to 295 (both inclusive) issued by Abhinav Nagar Co-operative Housing Society Ltd., under Share Certificate No. 59 ("SAID SHARES"). The said Plot and the said Shares are collectively referred to as ("SAID PROPERTY").

Any person having any claim in respect of the property by way of mortgage, deposit of title deeds, charge, sale, assignment, lien, exchange, lease, tenancy, leave and license, trust, gift, possession, maintenance, settlement or encumbrance of whatsoever nature or otherwise, is hereby required to notify the same in writing with documentary evidence to the undersigned at 301, 3rd Floor, Plot No. 139, Road No. 6, Abhinav Nagar, Borivali (East), Mumbai-400 066 within ten days from the date hereof failing which the claim or objection, if any, shall be considered as waived and/or abandoned.

**THE SCHEDULE ABOVE REFERRED TO ("The Said Property")**

All the right, title and interest in Immovable property being Plot No. 24 in area measuring about 468.8 Sq. Meters or thereabouts forming part of Abhinav Nagar Layout situate on Property bearing CTS No. 1998/105 of Village Dahisar, Taluka Borivali belonging to Abhinav Nagar Co-operative Housing Society Ltd., and having its address at Abhinav Nagar, Borivali (East), Mumbai-400 066 along-with a Structure comprising of Ground and First Upper Floor measuring 151.071 Sq. Mtrs. or thereabouts and the Five (5) Fully Paid-Up Shares having value of Rs. 50/- each bearing distinctive Nos. 291 to 295 (both inclusive) issued by Abhinav Nagar Co-operative Housing Society Ltd., under Share Certificate No. 59.

Sd/-  
D M Legal Associates  
(Advocates and Solicitor)

Date : 21st March 2024  
Place : Mumbai

**CITY UNION BANK LIMITED**  
Credit Recovery and Management Department  
Administrative Office : No. 24-B, Gandhi Nagar, Kumbakonam - 612 001. E-Mail id : crmd@cityunionbank.in, Ph : 0435-2432322, Fax : 0435-2431746

**POSSESSION NOTICE (Immovable Property)**

Whereas, the undersigned being the Authorised Officer of City Union Bank Ltd., having its Administrative Office at No.24-B, Gandhi Nagar, Kumbakonam - 612001 and one of the Branch Offices at Shop No. 2, Ground Floor, Tropical Elite Building, Opposite Naupada Police Station, Thane West -400602, Thane Branch under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under Section 13(2) & (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice Dated 02-11-2023 calling upon the borrowers No.1 Mr. Siddhesh Mohan Chavan, S/o. Mohan Y Chavan, No. 6, Draupadi Niwas, Opp. Kewal Apt., Old Dombivli (West), Dombivli, Vishunagar, Thane, Maharashtra - 421202. Also at Mr. Siddhesh Mohan Chavan, S/o. Mohan Y Chavan, Flat No.001, Ground Floor, Gaondevi Darshan, Near Gaondevi Mandir, Gaondevi Road, Sonarpada, Dombivli (West), Thane District - 421202. No.2 Mrs. Poonam Siddhesh Chavan, W/o. Siddhesh Mohan Chavan, Flat No.001, Ground Floor, Gaondevi Darshan, Near Gaondevi Mandir, Gaondevi Road, Sonarpada, Dombivli (West), Thane District - 421202 to repay the amount mentioned in the Notice being Rs.15,40,250/- (Rupees Fifteen Lakh Forty Thousand Two Hundred and Fifty only) within 60 days from the date of the said Notice with subsequent interest thereon from 30-10-2023 with monthly rests.

The borrowers above named having failed to repay the amount despite the receipt of the above referred statutory notice, NOTICE is hereby given to the borrowers above named and the public in general that the undersigned has taken possession of the Properties described herein below in exercise of the powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the said Rules on this 16th day of March 2024.

The borrowers above named in particular and the public in general are hereby cautioned not to deal with the properties and any dealings with the properties will be subject to the charge of City Union Bank Ltd. for an amount of Rs.15,79,546/- (Rupees Fifteen Lakh Seventy Nine Thousand Five Hundred and Forty Six only) and interest thereon from 10-01-2024 till the repayment of entire dues.

The borrowers' attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

**Immovable Property mortgaged to our Bank**

**Schedule - A**

**Property - 1 : (Property Owned by Mr. Siddhesh Mohan Chavan, S/o. Mohan Y Chavan & Mrs. Poonam Siddhesh Chavan, W/o. Siddhesh Mohan Chavan)**  
Flat No.001, on the Ground Floor, measuring 450 Sq.ft., built-up in the Building known as "Gaondevi Darshan", Near Gaondevi Mandir, Gaondevi Road, MIDC, Phase-2, Sonarpada, Dombivli (East), Lying and bearing Survey No.40, Hissa No.22 and (Old) Survey No.131, Hissa No.22, Area measuring 150 Sq.mtrs., in the Revenue Village, Sonarpada, Taluka Kalyan, District Thane, within the Registration Sub-District Kalyan and District Thane and within the limits of Grampanchayat Sonarpada. Boundaries: East - Public Road on or Towards, West - Survey No.40, Hissa No.21 on or Towards, North - Property of Mr. Santosh Jadhav on or Towards, South - Property of Shantaram Jadhav.

Place : Thane, Date : 16-03-2024

Authorised Officer

Regd. Office : 149, T.S.R. (Big) Street, Kumbakonam, Thanjavur District, Tamil Nadu - 612 001, CIN - L65110TT1904PLC001287, Telephone No. 0435-2402322, Fax : 0435-2431746, Website : www.cityunionbank.com

**बैंक ऑफ बरौडा** Jogeshwari East Branch-Caves Road, Jogeshwari East, Mumbai-400060  
**Bank of Baroda** Phone - 91-22-2826 3513/91-22-2824 5698  
Phone -91-22-2837 9619  
Email Id:- JOGESHB@bankofbaroda.com

**POSSESSION NOTICE (for Immovable property only)**

Whereas, The undersigned being the Authorised Officer of the Bank of Baroda under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 09/11/2023, calling upon the Borrowers, Mr. Ayaz Shaikh, Mrs. Nazreen Ayaz Shaikh, Mr. Mohd MustKim Shaikh And Guarantor, Mr. AKRAM KHAN to repay the amount mentioned in the notice being Rs. 23,66,776/- (Rupees Twenty Three Lakhs Sixty Six Thousand Seven Hundred Seventy Six Rs only) as on together with further interest thereon with effective from 08/11/2023 at the contractual rate plus costs, charges and expenses till date of payment within 60 days from the date of receipt of the said notice.

The Borrower having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of the Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this the 16th day of March the year 2024.

The Borrower's attention is invited to provision of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

The Borrower/Guarantor's/Mortgagors in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property/ies will be subject to the charge of Bank of Baroda, Jogeshwari East Branch for an amount of Rs. 23,66,776/- (Rupees Twenty Three Lakhs Sixty Six Thousand Seven Hundred Seventy Six Rs only) and further interest thereon at the contractual rate plus costs, charges and expenses till date of payment.

**Description of the Immovable Property**

All that part and parcel of the property consisting of Flat No. 601, 6th Floor, A Wing, Sapphire in Mukul Palms Constructed on Jamial CHSL, Kohoj Gaon, Ambemath West, Mumbai- 421510. Bounded: On the North by:- Staircase, On the South by:- Flat No. 602, On the East by Flat No. 604 On the West by:- Entrance

Sd/-  
Date : 16.03.2024  
Place : Mumbai  
Authorised Officer  
Bank Of Baroda

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR M/S HBS AUTO AND ANC SEZ PRIVATE LIMITED OPERATING IN BUILDING OF COMPLETE CONSTRUCTIONS OR PARTS THEREOF: CIVIL ENGINEERING (Under Regulation 35A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/S HBS Auto and ANC SEZ Private Limited (CIN: U45201MH2007PTC174797 PAN: ABCB8944L)
2. Address of the registered office	505, Cejeejy House, Dr. Annie Besant Road, Worli, Mumbai- 400018
3. URL of website	There is no website of Corporate Debtor (CD).
4. Details of place where majority of fixed assets are located	The GIDC leasehold land of 312 acres (approx.) situated at Panoli, Bharuch.
5. Installed capacity of main products/ services	Not available
6. Quantity and value of main products/ services sold in last financial year	As per last available Audited Financial Statement of FY 2022-23 there was revenue of Rs. 6,85,800/-
7. Number of employees/ workmen	There are no employees as on the insolvency commencement date.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email : E-mail: eoi.haasp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the following email : E-mail: eoi.haasp@gmail.com
10. Last date for receipt of expression of interest	05.04.2024
11. Date of issue of provisional list of prospective resolution applicants	15.04.2024
12. Last date for submission of objections to provisional list	20.04.2024
13. Date of issue of final list of prospective resolution applicants	25.04.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.04.2024
15. Last date for submissions of resolution plans	25.05.2024
16. Process email id to submit EOI	eoi.haasp@gmail.com

Sd/-  
Avinash Ambikaprasad Shukla  
Resolution Professional (Deemed)  
For HBS Auto and ANC SEZ Private Limited  
IBBI Reg. No.: IBBI/PA-003/PA-ICAI-N-00243/2019-2020/12839  
AFA: AA3/12839/02/070125/301093 valid upto 07.01.2025  
Registered Address: Level 3, Padma Palace, Plot No.79, Sector 28, Vashi, Navi Mumbai- 400703  
Date: 21.03.2024  
Place: Mumbai



# Lok Sabha polls: Congress, NCP mock BJP amid buzz of its poll tie-up with Raj Thackeray

MUMBAI: The Congress and NCP (SP) on Wednesday criticised the BJP over the meeting between Union Home Minister Amit Shah and Raj Thackeray, asking if the ruling party was low on confidence and how it would seek votes from north Indians if it ties up with the MNS head. Maharashtra Navnirman Sena (MNS) leader Raj Thackeray met Shah on Tuesday in New Delhi, in an indication that the BJP is looking to ally with him for the upcoming Lok Sabha polls to boost its alliance in the western



state. Senior MNS leader Bala Nandgaonkar later said talks on the Lok Sabha polls between the two leaders were "positive," and details will be shared in a day or two. Thackeray's controversial comments against north Indians in the past had drawn sharp criticism from leaders of various political parties, including the BJP. Reacting to the MNS leader's meeting with Shah, Maharashtra Congress spokesperson Atul Londhe said, "How will the BJP seek the votes

of north Indians after forging an alliance with Raj Thackeray?" The BJP did not just break the trust of north Indian voters, but has also hurt their pride by "rubbing salt" on their wounds, he claimed. To cross the 400-seat mark (out of a total of 543) in the Lok Sabha elections, the BJP has been forced to ally with anyone who comes their way. The fact that the BJP has to forge an alliance with Raj Thackeray means they are staring at a defeat, he said. The BJP toppled the Uddhav Thackeray-led Maharashtra Vikas Aghadi (MVA) government and then hijacked the Shiv Sena party along with its symbol. It also broke Sharad Pawar's Nationalist Congress Party (NCP), Londhe alleged. Despite doing all this, winning the Lok Sabha elections in Maharashtra has become difficult for the BJP. Its defeat seems inevitable, he claimed. NCP (Sharadchandra Pawar) state president Jayant Patil wondered if the BJP is low on confidence despite being in majority. "Why does the BJP feel the need for new partners?" he asked.

**SMFG INDIA CREDIT COMPANY LIMITED**  
(formerly Fullerton India Credit Company Limited)

Corporate Office: 10th Floor, Office No. 101, 102 & 103, 2 North Avenue, Maker Maxity, Bandra Kuria Complex, Bandra (E), Mumbai - 400051

**SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES**

E-Auction Sale Notice of 15 days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of SMFG India Credit Company Limited (formerly Fullerton India Credit Company Limited) ("SMFG India Credit"), will be sold on "As is where is", "As is what is", and "Whatever there is" on the date and time mentioned herein below, for recovery of the dues mentioned herein below and further interest and other expenses thereon till the date of realization, due to SMFG India Credit/Secured Creditor from the Borrowers and Guarantor(s) mentioned herein below. The reserve price, Earnest Money Deposit (EMD) and last date of EMD deposits also mentioned herein below:

Borrower(s)/ Guarantor(s) / Loan Account	Demand Notice Date and Amount	Description of the immovable property	Reserve Price, EMD & Last Date of Submission of EMD	Date and time of E-Auction
1) M F Art. 2) Manish Dwarkadas Sharma & 3) Bharti Manish Sharma. Loan Account No 174301510812992 & 174301310821994	19.04.2022 Rs. 61,49,495/- (Rupees Sixty One Lakh Forty Nine Thousand Four Hundred and Ninety Five Only). Physical Possession	ALL THAT PROPERTY BEARING SHOP NO - 7 ON GROUND FLOOR ADMEASURING 59.65 SQ. MTRS. CARPET AREA & 61.90 SQ. MTRS., BUILT UP AREA ALONG WITH 33.94 SQ. MTRS., UNDEVIDED SHARE IN THE LAND OF "RAJHANS STADIUM PLAZA", SITUATED AT REVENUE SURVEY NO 70 (NORTH - EAST), BLOCK NO 108/PA/KI/1/C ADMEASURING 6617 SQ. MTRS., TOTALLY ADMEASURING 13234 SQ. MTRS., T.P. SCHEME NO - 9(PALANPORE-BHESAN), FINAL PLOT NO - 26 ADMEASURING 9262 SQ. MTRS., OF MOJE PALANPORE, CITY OF SURAT. BOUNDED AS FOLLOW:- EAST : FP NO -24 LAND, WEST : FP NO - 23 LAND, NORTH : FP NO - 179 LAND, SOUTH : TP ROAD	Reserve Price: Rs. 47,80,000/- (Rupees Forty-Seven Lakhs Eighty Thousand Only) EMD: Rs. 4,78,000/- (Rupees Four Lakh Seventy-Eight Thousand Only) Last date of EMD Deposit: 08.04.2024	Date: 09.04.2024 Time: 11:00 am to 01:00 pm (with unlimited extensions of 5 minute each)

For detailed terms and conditions of the sale, please Contact 1) Mr. Anil Khude 8793238503 2) Mr. Devang Gosai 8655314918 3. Mr. Sagar Solanki M: 9913401972 or refer to the link provided in Fullerton India Credit Company Limited/Secured Creditor's website i.e. www.smfgindia.com

Date: 21/03/2024, Place: SURAT SMFG India Credit Company Limited (formerly Fullerton India Credit Company Limited)

**FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/S HBS AUTO AND ANC SEZ PRIVATE LIMITED OPERATING IN BUILDING OF COMPLETE CONSTRUCTIONS OR PARTS THEREOF: CIVIL ENGINEERING (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s HBS Auto and ANC SEZ Private Limited CIN: U45201MH2007PTC174797 PAN: AACJ8944L
2. Address of the registered office	505, Cejaj House, Dr. Annie Besant Road, Worli, Mumbai- 400018
3. URL of website	There is no website of Corporate Debtor (CD).
4. Details of place where majority of fixed assets are located	The GIDC leasehold land of 312 acres (approx.) situated at Panoli, Bharuch.
5. Installed capacity of main products/ services	Not available
6. Quantity and value of main products/ services sold in last financial year	As per last available Audited Financial Statement of FY 2022-23 there was revenue of Rs. 6,85,800/-
7. Number of employees/ workmen	There are no employees as on the insolvency commencement date.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: eoi.haaspil@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the following email: E-mail: eoi.haaspil@gmail.com
10. Last date for receipt of expression of interest	05.04.2024
11. Date of issue of provisional list of prospective resolution applicants	15.04.2024
12. Last date for submission of objections to provisional list	20.04.2024
13. Date of issue of final list of prospective resolution applicants	25.04.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.04.2024
15. Last date for submissions of resolution plans	25.05.2024
16. Process email id to submit EOI	eoi.haaspil@gmail.com

Sd/-  
Avinash Ambikprasad Shukla  
Resolution Professional (Deemed)  
For HBS Auto and ANC SEZ Private Limited  
IBBI Reg. No.: IBBI/PA-003/PA-ICAI-N-00243/2019-2020/12839  
AFA: AA3/12839/02/071025/301093 valid upto 07.01.2025  
Registered Address: Level 3, Padma Palace, Plot No. 79, Sector 28, Vashi, Navi Mumbai- 400703  
Date: 21.03.2024  
Place: Mumbai

## I-T Dept raids residence of TMC minister Arup Biswas' brother



Biswas in south Kolkata's New Alipore in connection with suspicious financial transactions involving two real estate companies -- Eden Real Estate and Multicon Real Estate. The taxmen also searched the New Alipore borough office of the Kolkata Municipal Corporation (KMC) from where Swarup's wife Juin Biswas was elected as a councillor.

Besides, the central agency raided a businessman's house in Parnashree in Behala in connection with tax evasion. Sources in the I-T department said the raid followed the agency's surveillance on the two real estate companies for the past two months. "While pursuing the foot-

prints of the real estate companies' financial transactions, we suspected Biswas's link with the source of the fund," an I-T Dept official said. Last month, the Enforcement Directorate (ED) had summoned Arup Biswas in connection with a Rs 1,900 crore money laundering case involving the Alchemist Group. The Election Commission of India (ECI) had recently announced roping in federal agencies like the I-T Dept and ED in the electoral process to trace suspicious financial activities. In recent crackdowns by the ED and the Central Bureau of Investigation (CBI) against alleged corruption by TMC functionaries, several heavyweights of the Bengal's ruling party, including former education minister Partha Chatterjee and food and supplies minister Jyotipriya Mallick were arrested and put behind bars.

KOLKATA: In a massive crackdown on Wednesday, Income Tax (I-T) officials conducted raids at five places across

Kolkata, which include the residence of West Bengal Power and Housing Minister Arup Biswas' brother Swarup

## Sensodyne conducts free dental camps in Surat to mark World Oral Health Day!

India, 2023 : Sensodyne, a leading oral care brand from the house of Haleon (erstwhile GlaxoSmithKline Consumer Healthcare), is organizing a series of free dental camps across India from 12th March to 31st March 2024, as part of its #BeSensitiveToOralHealth initiative around World Oral Health Day, observed annually on March 20th. With these camps, Sensodyne aims to educate Indians about the importance of proactive oral care and provide free, quality access to dental care. According to a



recent study, nearly 60% of Indians grapple with oral health issues. However, only 5% of Indians seek proactive dental care, with no prevalent dental insurance. Sensodyne is addressing this by organizing 500+ free dental camps in various cities, including rural areas. The dental

camp that will be hosted in Surat, will address health issues such as sensitivity, gum health issues, cavities, and enamel erosion. Patients will also be educated on simple steps they can incorporate in their oral care routine to take better care of their oral hygiene at these camps. To generate awareness, Sensodyne has also partnered with approximately 5000 pharmacies near dental clinics across India, placing QR codes for consumers to locate nearby free dental checkup camps.

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **DIWAN SHAMIM BANU MOLANA RUSTAM SHA** TO NEW NAME **DIWAN SHAMIM BANU RUSTAM BHAI** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE  
SD : **DIWAN SHAMIM BANU RUSTAM BHAI**  
Address : **DARIYAI PALECE, SHIV SOCIETY,MANDVI, DIST SURAT PIN 394160**

**CHANGE OF NAME**

I HAVE CHANGE MY BEFORE MARRIAGE OLD NAME FROM **JASUMATIBEN ARVINDBHAI VAVLIYA** TO AFTER MARRIAGE NEW NAME **JENNY MANTHANBHAI PATEL** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD. **JENNY MANTHANBHAI PATEL**  
ADD. M-17, SOMESHWARA ENCLAVE, UDHANA MAGDALLA ROAD, VESU, SURAT- 395007, GUJARAT

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **CHOTALIA JIGAR AMISHBHAI** TO NEW NAME **CHOTALIA JIGAR AMISH** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **CHOTALIA JIGAR AMISH**  
ADD: D-103, SHREEPAD SEASONS, GAURAV PATH ROAD, NEAR STUTI ICON, PALANPUR GAM, SURAT CITY, GUJARAT- 395009

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **CHOTALIA HINABAHEN AMISHKUMAR** TO NEW NAME **CHOTALIA HINA AMISH** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **CHOTALIA HINA AMISH**  
ADD: D-103, SHREEPAD SEASONS, GAURAV PATH ROAD, NEAR STUTI ICON, PALANPUR GAM, SURAT CITY, GUJARAT- 395009

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **CHOTALIA AMISHKUMAR KANTILAL** TO NEW NAME **CHOTALIA AMISH KANTILAL** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **CHOTALIA AMISH KANTILAL**  
ADD: D-103, SHREEPAD SEASONS, GAURAV PATH ROAD, NEAR STUTI ICON, PALANPUR GAM, SURAT CITY, GUJARAT- 395009

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **NIRMALABEN BHARATBHAI SHAH** TO NEW NAME **NIRMALA BHARAT SHAH** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **NIRMALA BHARAT SHAH**  
ADD: 16, HARI SIDDHI APT., OPP. MAHAVIR SOCIETY, MULLAWADI, VALSAD, VALSAD, PIN-396001, GUJARAT, INDIA

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **BHARATBHAI KHIMJIBHAI SHAH** TO NEW NAME **BHARAT KHIMJI SHAH** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **BHARAT KHIMJI SHAH**  
ADD: 16, HARI SIDDHI APT., OPP. MAHAVIR SOCIETY, MULLAWADI, VALSAD, VALSAD, PIN-396001, GUJARAT, INDIA

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **KRINA BHARATBHAI SHAH** TO NEW NAME **KRINA BHARAT SHAH** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **KRINA BHARAT SHAH**  
ADD: 16, HARI SIDDHI APT., OPP. MAHAVIR SOCIETY, MULLAWADI, VALSAD, VALSAD, PIN-396001, GUJARAT, INDIA

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **BHAYANI JAYANTI JERAJBHAI** TO NEW NAME **BHAYANI JAYANTIBHAI JERAJBHAI** & I WILL BE KNOWN AS MY NEW NAME WHICH PLEASE NOTE.  
SD/- **BHAYANI JAYANTIBHAI JERAJBHAI**  
Add.: Flat-501, 5th Floor, Silver Stone River Building-B, Jagirini Wadi, Surat City, Surat, Gujarat-395004

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **RASILA DAYABHAI RAMANI** TO NEW NAME **RASILABEN DAYABHAI RAMANI** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **RASILABEN DAYABHAI RAMANI**  
ADD: A-10, VISHVANATH SOCIETY, MOTA VARACHHA, SURAT CITY, UTRAN, SURAT- 394101, GUJARAT

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **MALAVIYA VIPULKUMAR DHIRUBHAI** TO NEW NAME **MALAVIYA VIPULBHAI DHIRUBHAI** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **MALAVIYA VIPULBHAI DHIRUBHAI**  
ADD: 130, SAMRUDDHI PARK SOCIETY, CANAL ROAD, KAMREJ, SURAT, GUJARAT- 394180

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **JUGAL SURENDRASINH THAKOR** TO NEW NAME **JUGAL SURENDRASINGH THAKOR** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **JUGAL SURENDRASINGH THAKOR**  
ADD: 301, KRUTIKA APPT., OPP. UMABHAVAN, BHATAR ROAD, SURAT- 395001, GUJARAT

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **NEETHA PRAKASH CHIDURALA** TO NEW NAME **NEETHA PRAKASH CHHIDRALA** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **NEETHA PRAKASH CHHIDRALA**  
ADD: 162, CHINMAY AVENUE ROW HOUSE, PARVAT GAM, SURAT- 395010

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **REKHABEN RAMESHLAL JOGANI** TO NEW NAME **REKHABEN RAMESHBHAI JOGANI** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **REKHABEN RAMESHBHAI JOGANI**  
ADD: 28, JANKI PARK SOC., UNITY HOSPITAL, AAIMATA ROAD, PARVAT PATIYA, SURAT- 395010

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **RAMESHLAL MADHUBHAI JOGANI** TO NEW NAME **RAMESHBHAI MADHUBHAI JOGANI** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **RAMESHBHAI MADHUBHAI JOGANI**  
ADD: 28, JANKI PARK SOC., UNITY HOSPITAL, AAIMATA ROAD, PARVAT PATIYA, SURAT- 395010

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **JOGANI KISHANKUMAR RAMESHLAL** TO NEW NAME **JOGANI KISHANKUMAR RAMESHBHAI** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **JOGANI KISHANKUMAR RAMESHBHAI**  
ADD: 28, JANKI PARK SOC., UNITY HOSPITAL, AAIMATA ROAD, PARVAT PATIYA, SURAT- 395010

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **HARDIK DHANSUKHBHAI PATEL** TO NEW NAME **HARDIKKUMAR DHANSUKHBHAI PATEL** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **HARDIKKUMAR DHANSUKHBHAI PATEL**  
ADD: 15, GAYATRI NAGAR FALIYU, POST. MANGROL, VIA MAROLI BAZAR, TAL. JALALPORE, NAVSARI- 396436

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **WANKAWALA UTPALKUMAR GIRISHCHANDRA** TO NEW NAME **VANKAWALA UTPAL GIRISHCHANDRA** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **VANKAWALA UTPAL GIRISHCHANDRA**  
ADD: C-702, BHAGWATI ASHISH-1, APPARTMENT, MAHESHWARI BHAVAN ROAD, CITY LIGHT, ABHVA, SURAT, GUJARAT- 395007

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **SURESHKUMAR HARI TANDEL** TO NEW NAME **SURESHKUMAR HARIBHAI TANDEL** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **SURESHKUMAR HARIBHAI TANDEL**  
ADD: BHADELI, NUTAN NAGAR, TA. DIST. VALSAD, GUJARAT, PIN- 396030

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **SOLANKI DILIPKUMAR DEVJIBHAI** TO NEW NAME **SOLANKI DILIPBHAI DEVJIBHAI** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **SOLANKI DILIPBHAI DEVJIBHAI**  
ADD: 78, PALAN FATAK, KHERGAM MAIN ROAD, OVADA, PO. GHADOLI, VALSAD, GUJARAT- 396001

**CHANGE OF NAME**

I HAVE CHANGED MY MINOR SON'S OLD NAME FROM : **KHUSHAANG KISHAN TANK** TO NEW NAME : **KHUSHAANG KISHANKUMAR TANK** & HE WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
FATHER SD. : **KISHANKUMAR CHANDUBHAI TANK**  
ADD : H-11, PANCHARATNA GARDEN APPARTMENT, NEAR OLD BOMBAY MARKET, GUJARAT HOUSING BOARD, UMARVADA, SURAT CITY, SURAT, GUJARAT- 395010

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **AMRUTBHAI RAMBHAI AHIR** TO NEW NAME **AMRUTBHAI RAMABHAI AHIR** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **AMRUTBHAI RAMABHAI AHIR**  
ADD: 171-A, NISHAL FALIYA, POST. CHIMLA, HOND, TAL. CHIKHLI, DIST. NAVSARI, PIN- 396521

**CHANGE OF NAME**

I HAVE CHANGE MY BEFORE MARRIAGE OLD NAME FROM **NAKRANI NIDHI** TO AFTER MARRIAGE NEW NAME **KHOYANI NIDHIBEN KHILAN** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD. **KHOYANI NIDHIBEN KHILAN**  
ADD. 34, LAXMI NAGAR V-2, NEAR ZOO, SARTHANA, SURAT CITY, SURAT, GUJARAT- 395006

**CHANGE OF NAME**

I HAVE CHANGED MY OLD NAME FROM **PAYALBEN RAJA PATEL** TO NEW NAME **PAYAL RAJA PATEL** & I WILL BE KNOWN AS NEW NAME WHICH PLEASE NOTE.  
SD: **PAYAL RAJA PATEL**  
ADD: PLOT NO-268, SAURABH SOC., NR GUNJAN CINEMA GIDC, VAPI, VALSAD- 396195

**સેમ્સ એચબીએસ ઓટો અને એએનસી એસઈએસ પ્રાઇવેટ લિમિટેડને સંપર્ક બાંધકામ અથવા તેના ભાગોના નિર્માણમાં**

રૂચિની અભિવ્યક્તિ માટેનું આમંત્રણ : સિવિલ એન્જીનીયર (નાદારી અને નાદારી બોર્ડ ઓફ ઇન્ડિયા (ફોર્પેરિટ વ્યક્તિઓ માટે નાદારી દરમ પ્રક્રિયા) નિયમ ૨૦૧૬ના નિયમ ૬૩(૧) હેઠળ

સંબંધિત વિગતો	સંબંધિત વિગતો
1. કોર્પોરેટ લેહદારનું નામ સાથે પાન/સીઆઇએન/એલસી નં.	મેસર્સ એચબીએસ ઓટો એન્ડ એસઈએસ પ્રાઇવેટ લિમિટેડ CIN: U45201MH2007PTC174797 PAN: AABJC8994M
2. સ્થળ સંબંધિત સંસ્થાનું સંસ્થાનું	પાન, કેપલ હાઉસ, ડો. અશ્વિનિ વસંત સોડ, વઘરી, મુંબઈ - ૪૦૦૦૧૮
3. સુચારુ સંબંધિત વેબસાઇટ	કોર્પોરેટ લેહદાર (સીડી) કોષ વેબસાઇટ નથી
4. સ્થાનની વિગતો જ્યાં મોટાભાગની સિવિલ અકસ્માતો સિદ્ધિ છે	ભરૂચના પાનોલી ખાતે આંતરી ૩૨૨ કોન્ટર (અંદાજે) ખી GIDC લોડીંગ ઝોનની.
5. મુખ્ય ઉત્પાદનો/સેવાઓની સ્થાપિત સમયાવધિ	ઉપવર્ણવે
6. ગયા નાણાકીય વર્ષ ૨૦૨૨-૨૩ ના છેલ્લા ઉપવર્ણવે ઓડિટ્સ કાનૂનાનુસાર સ્ટેટમેન્ટ મુજબ ની રૂ. ૬,૮૫,૦૦૦/- સાચક હતા.	નાણાકીય વર્ષ ૨૦૨૨-૨૩ ના છેલ્લા ઉપવર્ણવે ઓડિટ્સ કાનૂનાનુસાર સ્ટેટમેન્ટ મુજબ ની રૂ. ૬,૮૫,૦૦૦/- સાચક હતા.
7. કરવાઈઓ/કામગીરીની સંખ્યા	નાદારીની અગત્યની તારીખે કોઈ કમચારી નથી.
8. જે વર્ષના છેલ્લા ઉપવર્ણવે નાણાકીય વિવેકનો (સેડ્યુલ સાથે), લેહદારનો સુધિ, પ્રક્રિયાની અગત્યની ઘટનાઓ માટેની સંબંધિત તારીખો સંબંધિત વધુ વિગતો અહીં ઉપલબ્ધ છે:	નોંધેના ઈમેલ પર સંચાર દ્વારા માહિતી માંગી શકાય છે Email: eoi.haaspi@gmail.com
9. કોડની કલમ 25(2)(b) હેઠળ વિગતો/અવરોધ માટેની પાત્રતા અહીં ઉપલબ્ધ છે:	નોંધેના ઈમેલ પર સંચાર દ્વારા માહિતી માંગી શકાય છે Email: eoi.haaspi@gmail.com
10. રૂચિ અભિવ્યક્તિની પ્રતિ માટેની છેલ્લી તારીખ	05.04.2024
11. સંબંધિત વિગતો/અવરોધોની કમચારણી અહીં કરવાની તારીખ	15.04.2024
12. કમચારણી અહીં વધુ વધુ કરવાની છેલ્લી તારીખ	20.04.2024
13. સંબંધિત વિગતો/અવરોધોની કમચારણી અહીં કરવાની તારીખ	25.04.2024
14. સંબંધિત વિગતો/અવરોધોને માહિતી મેમોરેન્ડમ, મૂલ્યાંકન મેમોરેન્ડમ અને વિગતો/અવરોધોની વિવેકની તારીખ	25.04.2024
15. વિગતો/અવરોધોની પાત્રતા અહીં કરવાની છેલ્લી તારીખ	25.05.2024
16. [X] સિવિલ કામ માટે ઈમેલ અહીં પર પ્રક્રિયા કરો	eoi.haaspi@gmail.com

સહી/ અભિવાદન અધિકારીનું નામ: સુભાષ ચંદ્રકાન્ત મુલ્કાણી  
અભિવાદન અધિકારીનું નામ: સુભાષ ચંદ્રકાન્ત મુલ્કાણી  
સહી/ અભિવાદન અધિકારીનું નામ: સુભાષ ચંદ્રકાન્ત મુલ્કાણી  
અભિવાદન અધિકારીનું નામ: સુભાષ ચંદ્રકાન્ત મુલ્કાણી

**SMFG INDIA CREDIT COMPANY LIMITED**  
(formerly Fullertan India Credit Company Limited)

કોર્પોરેટ ઓફિસ : ૧૦૦ માન, ઓફીસ નં. ૧૦૧, ૧૦૨ અને ૧૦૩, બીજા નોર્થ એવેન્યુ, માર્કેટ મેકેનોટી બાંધ કુર્મી કોમ્પ્લેક્સ, બાંધ (પુર્વ), મુંબઈ-૪૦૦૦૧૬

**સ્વાચર મિલકતોના વેચાણ માટે વેચાણ સુચના**

સિવિલ/સિટીંગ અને સિવિલ/કન્સ્ટ્રક્શન ઓફ ફાઇનાન્સિયલ એસેટ્સ એન્ડ એન્જીનિયરિંગ ઓફ ઇન્ફોર્મેશન ટેકનોલોજી એસેટ્સ ૨૦૦૨ હેઠળ સ્વાચર સંપત્તિ (ઓ)ની વેચાણ માટે ૧૫ દિવસની ઇન્ડિયા વેચાણ નોટીસ સુરક્ષા વ્યાજ(અમલ), નિયમો, ૨૦૦૨ ના નિયમ ૮ અને ૯ ના પ્રોવિઝો સાથે વાંચો આથી ગૌરવ જનતાને સામાન્ય રીતે પાસ કરીને લેહદાર અને ગેરેટરને સુચના આપવામાં આવે છે કે નીચે વર્ણવેલ સ્વાચર મિલકતો સુરક્ષિત લેહદારને લેહદાર/ચાર્જ કરવામાં આવે છે, જેનો કબજો અધિકૃત અધિકારી દ્વારા લેવામાં આવ્યા છે. કુલર્ટ ઇન્ડિયા ક્રેડિટ કંપની લિમિટેડ સિવિલ/સિટીંગ ઓફ " જેમ છે ત્યાં છે ", " જે છે તે છે ", અને " જે પણ છે " અને નીચે વર્ણવેલ તારીખ અને સમય પર વેચાવામાં આવશે. કુલર્ટ ઇન્ડિયા ક્રેડિટ કંપની લિમિટેડને નીચે આપેલ વ્યાજ અને અર્જની અનુભુતીની તારીખ સુધી લેહદારો અને ગેરેટર પાસેથી મચાઈત સુરક્ષિત લેહદારોને અનામત કિંમત તેમજ ઇએમડી ભરવાની તારીખ નીચે આપેલ છે.

લેહદાર/ચાર્જ/લેહદાર/લેહદાર	કિંમત નોટીસ તારીખ અને સમય	મિલકતનું વર્ણન	અનામત કિંમત, ઇએમડી અને અર્જનીની છેલ્લી તારીખ	ઇ-લેસ્ટુનો તારીખ અને સમય
૧) એમ. એફ. આર્ટ, ૨) મનીષ દાસદાસ શર્મા અને ૩) ભારતી મનીષ શર્મા	19.04.2022 Rs. 61,49,495/- (રૂપિયા એકસઠ લાખ ઓગણપચાસ હજાર અને ચારસો પચાસી ફક્ત) ભોલિકા કબ્જો	તમામ મિલકત ધરાવતી દુકાન નંબર-૭ ગાર્ડન ફ્લોર પર છે. લેઝરફળ પર. ૬૬.૫૬ ચો.મી. કાર્પેટ એરિયા અને ૬૧.૯૦ ચો.મી. અને મિલ્ડ અપ એરિયા ૩૩.૬૪ ચો.મી. "રાજદંડ સ્ટેડિયમ પ્લાઝા"	અનામત કિંમત: રૂ. ૪૬,૮૦,૦૦૦/- (રૂપિયા સુવર્ણલાકા લાખ એકેરો દર્જા ફક્ત) ઇએમડી: રૂ. ૪,૮૮,૦૦૦/- (રૂપિયા ચાર લાખ એકેરો દર્જા ફક્ત) ઇએમડી: ૧૫૫ કરવાની છેલ્લી તારીખ: ૦૮.૦૪.૨૦૨૪	તારીખ : ૦૬.૦૪.૨૦૨૪ સમય : ૧૧.૦૦ થી ૧.૦૦ વાગ્યા સુધી (અમલદિત સાથે ૫ મિનિટનો વિસ્તરણ)

વેચાણની નિયમો અને વિગતો માટે સંપર્ક કરો : ૧) શ્રી અમિત પુલે ૯૮૩૨૩૮૫૦૩, ૨) શ્રી દેવાન જોશી ૯૮૫૫૩૨૧૯૮૩ ૩) શ્રી સામર સોલંકી ૯૮૧૩૦૫૬૨ અને કૃપા કરીને કુલર્ટ ઇન્ડિયા ક્રેડિટ કંપની લિમિટેડ/સુરક્ષિત ક્રેડિટોરની વેબસાઇટ [www.smfgindia.com](http://www.smfgindia.com) આપેલી વિગતો સંદર્ભ લેવાનું રહેશે. સહી/ અધિકૃત અધિકારી: એસએમએફઇ ઇન્ડિયા ક્રેડિટ કંપની લિમિટેડ (સંસ્થાપક કુલર્ટ ઇન્ડિયા ક્રેડિટ કંપની લિમિટેડ) તારીખ : ૨૧/૦૩/૨૦૨૪, સ્થળ : સુરત

# મંદીનો સામનો કરતા કાપડ બજારને વેપારની આશાનું નવું કિરણ જાગ્યું

**લોકસભા ચૂંટણીના પગલે સુરત કાપડ બજારમાં સારા વેપારની આશા જાગી**

અત્યાર સુધીમાં દસ લાખ ટોપી અને ખેસના ઓર્ડર મળ્યા, દક્ષિણ ભારતમાં સૌથી વધુ સાડીઓની માંગ (પ્રતિનિધિ દ્વારા), સુરતના ૨૦: આગામી લોકસભા ચૂંટણીના પગલે કાપડ બજારમાં સારા વેપારની આશા જાગી છે. અનેક વિપરીત સંજોગોમાં મંદીનો સામનો કરતા કાપડ બજારને વેપારની આશાનું નવું કિરણ જાગ્યું છે. ચૂંટણી દરમિયાન દક્ષિણના રાજ્યોમાંથી સૌથી વધુ સાડીઓની ડિમાન્ડ હોય છે. સુરતમાં ૭૮,૦૦૦ કાપડના વેપારીઓ છે. જેની સામે ૬,૦૦૦ ચૂંટણીલક્ષી મટીરીયલ બનાવતા વેપારીઓનો સમાવેશ થાય છે. અત્યાર સુધીમાં દસ લાખ ટોપી અને ખેસના ઓર્ડર મળ્યા છે. રૂપિયા ૧૦૦ થી લઈ રૂપિયા ૧૨૦ સુધીની કિંમતની સાડીની વધુ માંગ હોય છે. અંદાજિત પાંચ કરોડના વેપારની આશા છે. દેશમાં લોકસભા ચૂંટણીને લઈને રાજકીય પક્ષો સક્રિય બન્યા છે ત્યારે ચૂંટણીમાં પ્રચાર સામગ્રી તૈયાર કરવાની કામગીરી પણ પૂરજોશમાં ચાલી રહી છે. નારોલ વિસ્તારમાં એક યુનિટમાં ભાજપના ટીશર્ટ તૈયાર કરવામાં આવી રહ્યા છે. આ વર્ષે તૈયાર કરવામાં આવેલ ટીશર્ટની ખાસીયત એ છે કે આ ટીશર્ટ કોલરવાળા છે, ઉપરાંત આગળના ભાગમાં ડાબી તરફ કમળનું નિશાન છે. ટીશર્ટ તૈયાર કરનાર યુનિટ સંચાલક સંયમ ભાઈનું કહેવું છે કે ડાબી ભાજુ કમળનું નિશાન રાખવાનું કારણ એ છે કે ભાજપના કાર્યકર્તાઓમાં પક્ષ એ દિવસો વસેલો છે, જેથી કાર્યકર્તા આ ટી શર્ટ પહેરે ત્યારે કમળનું નિશાન ડાબી તરફ આવે એ પ્રકારે રાખવામાં આવ્યું છે. આ ઉપરાંત ટીશર્ટનો પાછળનો ભાગ પાછળના ભાગમાં સૌથી ઉપર પ્રધાનમંત્રી નરેન્દ્ર મોદીની તસવીર છે. જેની નીચે નવા સંસદ ભવનની તસવીર અને તેની નીચે ફિર એક બાર મોદી સરકારનું સૂત્ર સાથેનું નિશાન છે. સામાન્ય દિવસોમાં આ યુનિટમાં વિવિધ પાનગી કંપનીઓના ઓર્ડર પ્રમાણે ટીશર્ટ તૈયાર કરવામાં આવતા હોય છે, પરંતુ ખાસ લોકસભા અથવા તો વિધાનસભા ચૂંટણીના સમયે આ યુનિટ ૨૪ કલાક ધમધમી રહ્યા છે. પરિસ્થિતિ એવી છે કે સામાન્ય દિવસો કરતા વર્ક લોડ વધારે હોય છે, જેથી કુશળ કારીગરો મળવા પણ મુશ્કેલ પડી રહ્યા છે. અલગ અલગ યુનિટમાં અલગ અલગ પ્રકારની પ્રચાર પ્રસારની સામગ્રી તૈયાર કરવામાં આવી રહી છે. સૌથી પહેલા ટીશર્ટ તૈયાર કરવા માટે કાપડનું કટીંગ થાય છે. કટીંગ થયા બાદ પ્રિન્ટ કરવામાં આવે છે અને પ્રિન્ટ થયેલ રો મટીરીયલને કારીગરો તબક્કાવાર સિલાઈ કામ કરી ટીશર્ટ તૈયાર કરી રહ્યા છે. આ યુનિટમાં એક લાખથી વધારે ભાજપની અને અન્ય ઉમેદવારો દ્વારા ટીશર્ટ તૈયાર કરવાના ઓર્ડર મળ્યા છે.

# સુરત શહેર રોડ સેફ્ટી કાઉન્સિલની બેઠક ઈ.પોલીસ કમિશનર વાબાંગ જમીરની અધ્યક્ષતામાં યોજાઈ

સુરત: ઈ.પોલીસ કમિશનરની વાબાંગ જમીરની અધ્યક્ષતામાં પોલીસ કમિશનર કચેરીના કોન્સ્ટેબલ હોલમાં સુરત શહેર રોડ સેફ્ટી કાઉન્સિલની બેઠક યોજાઈ હતી. બેઠકમાં પોલીસ કમિશનરશ્રીએ ટ્રાફિક નિયમ પાલન માટે લોકોમાં વધુમાં વધુ જાગૃતિ આપે એ પ્રકારના સહન કાર્યક્રમો કરવા અંગે પણ વિગતે ચર્ચા કરી હતી. તેમણે કહ્યું કે, શહેર ટ્રાફિક પોલીસ નાગરિકોની સલામતી અને રોડ પરની સુરક્ષા માટે સતત પ્રયાસો કરી રહી છે. રોડ અકસ્માત સમયે ઘાયલ વ્યક્તિઓને મદદ કરી માનવતા દાખવનાર સેવાભાવી વ્યક્તિઓ (ગુડ સમરીટન)ને પ્રોત્સાહિત અને સન્માનિત કરવા પર ભાર મૂક્યો હતો. પોલીસ કમિશનરશ્રીએ શહેરના રસ્તાઓ પર વાહનચાલકોની આંખોનું રેન્ડમલી ચેક અપ (આઈ સાઈટ ચેકિંગ) કરવાનું અને ઓછી દ્રવિયાળા વાહનચાલકોને સ્થળ પર ચરમા આપવા રચનાત્મક સૂચન કર્યું હતું.

જેથી ઓછી દ્રષ્ટિ ધરાવતા વાહનચાલકો અકસ્માતનો ભોગ ન બને અને અન્યને પણ અકસ્માતથી બચાવી શકાય. ૧૦૮ સેવાની કામગીરીની ચર્ચા દરમિયાન ૧૦૮ એમ્બ્યુલન્સના પ્રતિનિધિએ માર્ગ અકસ્માતોમાં ત્વરિત ધરનાસ્થળે પહોંચનાર આરોગ્ય સંજીવની સમાન આ સેવા ઘાયલો કે મદદની જરૂરિયાત ધરાવતા વ્યક્તિ સુધી સરેરાશ ૧૧ મિનિટ અને પર સેકન્ડમાં પહોંચે છે એમ જણાવ્યું હતું. આ ઉપરાંત, ગત પંચ માસે ૨૮૮ રખતડા ઘટનાઓ, વાહન વ્યવહાર રાજ્ય મંત્રીશ્રીની અધ્યક્ષતામાં રાજ્ય માર્ગ સલામતી તરિપદની બેઠકમાં માર્ગ સલામતી તથા ટ્રાફિક નિયમ પાલનમાં ઉત્કૃષ્ટ કામગીરી કરનાર કાઉન્સિલોને "ગુજરાત સ્ટેટ રોડ સેફ્ટી એવોર્ડ-૨૦૨૩" એનાયત કરાયા હતા, જેમાં સિટી-ડિવિઝન રોડ સેફ્ટી કમિટી કેટેગરીમાં સિટી રોડ સેફ્ટી કમિટી-સુરતે પ્રથમ ક્રમ મેળવ્યો હતો, ત્યારે મંત્રીશ્રી હર્ષ સંઘવીના હસ્તે ઈ.પોલીસ કમિશનર વાબાંગ

પ્રેમી કોન્સ્ટેબલનો સંપર્ક નહિ થતા મહિલા કોન્સ્ટેબલે ડિપ્રેશનમાં આવી આપઘાત કર્યો

પ્રેમસંબંધનો ખુલાસો, સાયબર કાઠમમાં ફરજ બજાવતાં કોન્સ્ટેબલ પ્રશાંત ભોંયેની પોલીસે પૂછપરછ

સુરત શહેરના સિંગણપોર પોલીસ સ્ટેશનમાં ફરજ બજાવતી મહિલા કોન્સ્ટેબલના આપઘાત કેસ પ્રકરણ મા સાયબર કાઠમમાં ફરજ બજાવતી કોન્સ્ટેબલ પ્રશાંત ભોંયેની પોલીસે પૂછપરછ કરી હોવાનું જાણવા મળ્યું છે. આ મામલા પાછળ પ્રેમ પ્રકરણ જવાબદાર હોવાની પોલીસને શંકા છે. કોન્સ્ટેબલની પૂછપરછના આધારે પોલીસ ધરનારના મૂળ સુધી પહોંચવા પ્રયાસ કરી રહી છે સિંગણપોર કંચેરીયા હનુમાન મંદિર પાસે માહેશ્વરી એપાર્ટમેન્ટમાં રહેતી અને સિંગણપોર પોલીસ સ્ટેશનમાં ટપાલ રવાનગી વિભાગમાં ફરજ બજાવતી મહિલા કોન્સ્ટેબલ હર્ષના મહેન્દ્રભાઈ ચૌધરીએ સોમવારે સાંજે તેના ઘરમાં ફાંસો ખાઈ આપઘાત કર્યો હતો. સોમવારે

હર્ષનાબેન પોતાની ફરજ પર ગઈ નહોતી. ઘરનો દરવાજો અંદરથી બંધ મળતાં તપાસમાં સમગ્ર મામલો બહાર આવ્યો હતો. પોલીસ સૂનોના જણાવ્યા પ્રમાણે બંને હર્ષનાના ફીનલથી છેલ્લા એકાદ મહિનાથી પ્રશાંતને સંખ્યાબંધ વખત કોલ કરવામાં આવ્યા હતા. સોમવારે બપોરે પણ કોલ કરવામાં આવ્યા હતા પરંતુ પ્રશાંતે ફોન રિસિવ નહિ કરતાં બપોરે સાડા બાર વાગ્યે મળવા આવ તેમ કહી મેસેજીસ પણ કર્યા હતા. મેસેજ બાદ પ્રશાંત તેને મળવા ગયો ન હતો. પ્રશાંતને છેલ્લે મેસેજ કર્યા બાદ જ આ મહિલા કોન્સ્ટેબલે અંતિમ પગલું ભર્યું હોવાની સંભાવના વ્યક્ત કરાઈ રહી છે

<b>નામ બદલેલ છે</b> મારું પહેલા જૂનું નામ <b>દિવાન શમીમબાનું મોલાના રૂસ્તમશા હવું જે બદલીને નવું નામ દિવાન શમીમબાનું રૂસ્તમભાઈ રાખેલ છે, જેની સર્વે નોંધ લેવી.</b> લિ.દિવાન શમીમબાનું રૂસ્તમભાઈ સરનામું : દરિયાઈ પેલેસ, શિવ સોસાયટી, માંડવી, જિલ્લા સુરત, પિન ૩૯૪૧૬૦	<b>નામ બદલેલ છે.</b> મારું લગ્ન પહેલાંનું જૂનું નામ જસુમતિબેન અરવિંદભાઈ વાવલીયા હવું જે લગ્ન બાદ બદલીને નવું નામ જેની મંથનભાઈ પટેલ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: જેની મંથનભાઈ પટેલ સરનામું : એમ-૧૭, સોમેશ્વર એન્ડલેવ, ઉંધના મગદલા રોડ, વેસુ, સુરત- ૩૯૫૦૦૭, ગુજરાત	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ ચોટાલીઆ જિગર અમિષભાઈ હવું જે નામ બદલીને નવું નામ ચોટાલીઆ જિગર અમિષ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: ચોટાલીઆ જિગર અમિષ સરનામું : ડી-૧૦૩, શ્રીપદ સિશન્સ, ગૌરવ પથ રોડ, સ્તુતિ આઈકોન, પાલનપુર ગામ, સુરત સિટી, ગુજરાત- ૩૯૫૦૦૮	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ ચોટાલીઆ હીનાબહેન અમિષકુમાર હવું જે નામ બદલીને નવું નામ ચોટાલીઆ હીના અમિષ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: ચોટાલીઆ હીના અમિષ સરનામું : ડી-૧૦૩, શ્રીપદ સિશન્સ, ગૌરવ પથ રોડ, સ્તુતિ આઈકોન, પાલનપુર ગામ, સુરત સિટી, ગુજરાત- ૩૯૫૦૦૮	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ ચોટાલીઆ અમિષકુમાર ક્રીતિલાલ હવું જે નામ બદલીને નવું નામ ચોટાલીઆ અમિષ ક્રીતિલાલ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: ચોટાલીઆ અમિષ ક્રીતિલાલ સરનામું : ડી-૧૦૩, શ્રીપદ સિશન્સ, ગૌરવ પથ રોડ, સ્તુતિ આઈકોન, પાલનપુર ગામ, સુરત સિટી, ગુજરાત- ૩૯૫૦૦૮	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ નિર્મલાબેન ભરતભાઈ શાહ હવું જે નામ બદલીને નવું નામ નિર્મલા ભરત શાહ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: નિર્મલા ભરત શાહ સરનામું : ૧૬, હરી સિધ્ધી એપાર્ટમેન્ટ, મહાવીર સોસાયટી સામે, મુલ્લાવાડી, વલસાડ, વલસાડ, પીન- ૩૯૬૦૦૧, ગુજરાત, ભારત	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ ભરતભાઈ ભીમજીભાઈ શાહ હવું જે નામ બદલીને નવું નામ ભરત ભીમજી શાહ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: ભરત ભીમજી શાહ સરનામું : ૧૬, હરી સિધ્ધી એપાર્ટમેન્ટ, મહાવીર સોસાયટી સામે, મુલ્લાવાડી, વલસાડ, વલસાડ, પીન- ૩૯૬૦૦૧, ગુજરાત, ભારત	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ કિના ભરતભાઈ શાહ હવું જે નામ બદલીને નવું નામ કિના ભરત શાહ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: કિના ભરત શાહ સરનામું : ૧૬, હરી સિધ્ધી એપાર્ટમેન્ટ, મહાવીર સોસાયટી સામે, મુલ્લાવાડી, વલસાડ, વલસાડ, પીન- ૩૯૬૦૦૧, ગુજરાત, ભારત
<b>નામ બદલેલ છે.</b> મારું જૂનું નામ હાઈકે ધનસુખભાઈ પટેલ હવું જે નામ બદલીને નવું નામ હાઈકેકુમાર ધનસુખભાઈ પટેલ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: હાઈકેકુમાર ધનસુખભાઈ પટેલ સરનામું : ૧૫, ગાયત્રી નગર ફળિયા, પોસ્ટ. માંગરોળ, વાયા-મરોલી બજાર, તા. જલાલપોર, નવસારી- ૩૯૬૪૩૬	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ રસીલા ડાયાભાઈ રામાણી હવું જે નામ બદલીને નવું નામ રસીલાબેન ડાયાભાઈ રામાણી રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: રસીલાબેન ડાયાભાઈ રામાણી સરનામું : એ-૧૦, વિશ્વનાથ સોસાયટી, મોટા વરાછા, સુરત સિટી, ઉત્તરાણ, સુરત- ૩૯૪૧૦૧, ગુજરાત	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ માલવિયા વિપુલકુમાર ધીરુભાઈ હવું જે નામ બદલીને નવું નામ માલવિયા વિપુલભાઈ ધીરુભાઈ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: માલવિયા વિપુલભાઈ ધીરુભાઈ સરનામું : ૧૩૦, સમૃદ્ધિ પાર્ક સોસાયટી, કેનાલ રોડ, કામરેજ, સુરત, ગુજરાત- ૩૯૪૧૮૦	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ જુગલ સુરેન્દ્રસિંહ ઠાકોર હવું જે નામ બદલીને નવું નામ જુગલ સુરેન્દ્રસિંહ ઠાકોર રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: જુગલ સુરેન્દ્રસિંહ ઠાકોર સરનામું : ૩૦૧, કૃતિકા એપાર્ટમેન્ટ, ઉમા ભવનની સામે, ભટાર રોડ, સુરત- ૩૯૫૦૦૧, ગુજરાત	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ નીથા પ્રકાશ ચિદુરાલા હવું જે નામ બદલીને નવું નામ નીથા પ્રકાશ છિદરાલા રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: નીથા પ્રકાશ છિદરાલા સરનામું : ૧૬૨, ધિન્ય-એવેન્યુ રો હાઉસ, પરવત ગામ, સુરત- ૩૯૫૦૧૦	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ રેખાબેન રમેશલાલ જોગણી હવું જે નામ બદલીને નવું નામ રેખાબેન રમેશભાઈ જોગણી રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: રેખાબેન રમેશભાઈ જોગણી સરનામું : ૨૮, જાનકી પાર્ક સોસાયટી, યુનિટી હોસ્પિટલ, આઈ માતા રોડ, પર્વત પાટીયા, સુરત- ૩૯૫૦૧૦	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ રમેશલાલ મધુભાઈ જોગણી હવું જે નામ બદલીને નવું નામ રમેશભાઈ મધુભાઈ જોગણી રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: રમેશભાઈ મધુભાઈ જોગણી સરનામું : ૨૮, જાનકી પાર્ક સોસાયટી, યુનિટી હોસ્પિટલ, આઈ માતા રોડ, પર્વત પાટીયા, સુરત- ૩૯૫૦૧૦	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ જોગણી કિશનકુમાર રમેશલાલ હવું જે નામ બદલીને નવું નામ જોગણી કિશનકુમાર રમેશભાઈ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: જોગણી કિશનકુમાર રમેશભાઈ સરનામું : ૨૮, જાનકી પાર્ક સોસાયટી, યુનિટી હોસ્પિટલ, આઈ માતા રોડ, પર્વત પાટીયા, સુરત- ૩૯૫૦૧૦
<b>નામ બદલેલ છે.</b> મારું જૂનું નામ જ્યોતિબેન પ્રકાશચંદ ગોંદવાની હવું જે નામ બદલીને નવું નામ જ્યોતિબેન પ્રકાશચંદ ગોંદવાની રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: જ્યોતિબેન પ્રકાશચંદ ગોંદવાની સરનામું : ડી-૭૧૩, સુર્યપ્રકાશ રેસીડેન્સી, અગ્રસેન ભવન પાસે, સિટી લાઈટ, સુરત.	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ વાંકાવાળા (WANKAWALA) ઉત્પલ ગિરિશચંદ હવું જે નામ બદલીને નવું નામ વાંકાવાળા (WANKAWALA) ઉત્પલ ગિરિશચંદ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: વાંકાવાળા (WANKAWALA) ઉત્પલ ગિરિશચંદ સરનામું : સી-૭૦૨, ભગવતી આશિષ-૧, એપાર્ટમેન્ટ, મહેશ્વરી ભવન રોડ, સિટી લાઈટ, આભવા, સુરત, ગુજરાત- ૩૯૫૦૦૭	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ સુરેશકુમાર હરી ટેંલ હવું જે નામ બદલીને નવું નામ સુરેશકુમાર હરીભાઈ ટેંલ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: સુરેશકુમાર હરીભાઈ ટેંલ સરનામું : બેદલી, નૂતન નગર, તા. જી. વલસાડ, ગુજરાત, પીન- ૩૯૬૦૩૦	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ સોલંકી દિલીપકુમાર દેવજીભાઈ હવું જે નામ બદલીને નવું નામ સોલંકી દિલીપભાઈ દેવજીભાઈ રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: સોલંકી દિલીપભાઈ દેવજીભાઈ સરનામું : ૭૮, પાલણ શાંકટ, ખેરગામ મેન રોડ, ઓવાણ, મુ.પો. ઘડોઈ, વલસાડ, ગુજરાત- ૩૯૬૦૦૧	<b>નામ બદલેલ છે.</b> મેં મારા સગીર પુત્રનું નામ બદલેલ છે. જૂનું નામ પુશાંગ કિશન ટાંક હતું જે બદલીને નવું નામ પુશાંગ કિશનકુમાર ટાંક રાખેલ છે. જેની સર્વે નોંધ લેવી. પિતાની સહી: કિશનકુમાર ચંદુભાઈ ટાંક સરનામું : એચ-૧૧, પંચરત્ન ગાર્ડન એપાર્ટમેન્ટ, જૂની બોમ્બે માર્કેટ પાસે, ગુજરાત હાઉસિંગ બોર્ડ ઉમરવાળા, સુરત સિટી, સુરત, ગુજરાત- ૩૯૫૦૧૦	<b>નામ બદલેલ છે.</b> મારું જૂનું નામ અમૃતભાઈ રામભાઈ આહીર હવું જે નામ બદલીને નવું નામ અમૃતભાઈ રામભાઈ આહીર રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: અમૃતભાઈ રામભાઈ આહીર સરનામું : ૧૭૧-એ, નિરાળ ફળિયા, પોસ્ટ. ચીમલા, હોન્ડ, તા. ચીખલી, જી. નવસારી, સુરત- ૩૯૬૫૧૧	<b>નામ બદલેલ છે.</b> મારું લગ્ન પહેલાંનું જૂનું નામ નાકરાણી નિધી હવું જે લગ્ન બાદ બદલીને નવું નામ ખોયાણી નિધીબેન ખીલન રાખેલ છે. જેની સર્વે નોંધ લેવી. લિ.: ખોયાણી નિધીબેન ખીલન સરનામું : ૩૩, લક્ષ્મી નગર વી-૨, પ્રાણી સંગ્રહાલય	